

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 2089/2020

(Arising out of impugned final judgment and order dated 02-09-2019 in CRLA No. 7669/2009 & CRLA No. 6198/2009 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PANKAJ ALIAS BOBBY

Respondent(s)

(IA No.29469/2020-CONDONATION OF DELAY IN FILING and IA No.29471/2020-EXEMPTION FROM FILING O.T.)

Date : 22-02-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Vishnu Shankar Jain, AOR
Mr. Chanakya Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)